

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. C.A. 312/2022

In

C.P.(CAA)/2012/MB/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Piramal Texturising Pvt Ltd.

Appearance

For Applicant/Petitioner : Mr. Nimay Dave a/w. Mr. Shiranee
Shrivastav, Adv. Sakshi Mehta

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List this matter on **23.07.2024** for written submission.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-
LAKSHMI GURUNG
Member (Judicial)